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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No.41/BB/2018	For objections	Sec 7 of I&B	Mr. Prem Pradeep	A and Y Partners	M/s Indies Vineyards Pvt Ltd	Shri Rajanna Advocate

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

15 PRADEEP B.R

M/S Indies Vineyards Pvt Ltd  
Adv for Respondent



2. ROSHAN JACOB  
FOR A&Y PARTNERS

PETITIONERS



**ORDER**

Shri Roshan Jacob, counsel for the petitioner and Shri Pradeep B.R., Counsel for the respondent is present. At the request of the learned counsel for the respondent post the case for 'admission' on 14.06.2018.

  
MEMBER(J)